

DIVISION BENCH
COURT - II

S-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/8(KB)2020
IA(I.B.C)/873(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	INTERNATIONAL ASSET RECONSTRUCTION COMPANY PVT. LTD. VS ECLAT INDUSTRIES LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Manju Bhuteria, Adv.] For the Applicant in IA(I.B.C)/873(KB)2024
Ms. Tanvi Luhariwala, Adv.]
Ms. Tanmoy Sett, Adv.]
Ms. B. K. Tripathi, Adv.]

Mr. Udit Agarwal, Adv.] For the RP

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. Ld. Counsel Ms. Manju Bhuteria submits that she would obtain the status of the pending matter before the Hon'ble Apex Court on the next date of hearing, i.e., on 03.05.2024.
3. Therefore, the matter stands adjourned to **03.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.